

Sl. No.	State/UT	2012	2013	2014*
24.	Tamil Nadu	41	90	172
25.	Telangana	-	-	703
26.	Tripura	14	14	5
27.	Uttar Pradesh	249	682	1737
28.	Uttarakhand	4	27	42
29.	West Bengal	309	342	355
30.	Andaman and Nicobar Islands	2	18	13
31.	Chandigarh	33	11	55
32.	Dadra and Nagar Haveli	0	0	3
33.	Daman and Diu	0	1	1
34.	Delhi UT	84	150	226
35.	Lakshadweep	0	0	1
36.	Puducherry	4	5	1
TOTAL (ALL INDIA)		3477	5693	9622

Source: NCRB

Note: *¹⁸¹ Includes Special and Local Laws offences also along with the IT Act and IPC crimes.

Allegation against cops assaulting media persons

1983. SHRI RIPUN BORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received allegations against the cops assaulting media personnel;

(b) if so, the details of report during the last two years thereof;

(c) the complaints registered from North-East States thereof; and

(d) the action proposed by Government towards the protection of media persons thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) Information is being collected and will be laid on the Table of the House.